

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:590
ANSWERED ON:09.12.2013
CONSTRUCTION WORKERS
Haque Shri Sk. Saidul

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of construction workers in the country at present;
- (b) whether deaths at construction sites are increasing in the country;
- (c) if so, the details thereof during the last three years and the current year;
- (d) the details of guidelines issued to private and public construction majors on the safety and security of construction labourers at construction sites; and
- (e) the various social security schemes implemented for construction labourers in the country?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a): As per estimates of National Sample Survey (2009-10), there are about 4.46 crore building and other construction workers in the country.

(b) & (c): A statement is annexed.

(d): The Government has enacted the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 to regulate the employment and conditions of service of building and other construction workers and to provide for their safety, health and welfare measures. The Act has to be implemented by State and Central Government depending upon appropriate Government as per Section 2(a) of the Act. The Central Government has framed Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Central Rules 1998 which contains provisions and specifications for adequate safety and health of workers employed in construction industry.

(e): Under the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996, every State Government has to constitute a State Building and Other Construction Workers Welfare Board. The functions of the Board include providing welfare and social security measures such as immediate assistance to a beneficiary in case of accident, payment of pension to the beneficiaries who have completed the age of 60 years, loan and advances for construction of a house, paying amount in connection with premia for Group Insurance Scheme etc.

The Government has also enacted the Unorganized Workers' Social Security Act, 2008 for the social security and welfare of unorganized workers which includes building and other construction workers. In addition to this, the coverage of RSBY has been extended to them.

STATEMENT REFERRED TO IN REPLY TO PART (b) AND (c) OF LOK SABHA UNSTARRED QUESTION NO. 590 TO BE ANSWERED ON 09.12.2013 RAISED BY PROF. Sk. SAIDUL HAQUE REGARDING CONSTRUCTION WORKERS.

(b) & (c): The provisions of safety and health aspect of the workers engaged in building and other construction work are enforced by the Central and State Governments in their respective spheres. The detail of fatal accidents of workers during the last three years on the construction sites of the establishments falling under Central sphere is as under:

| Sl. No. | Name of the States/UTs. | Number of fatal Accidents in 2010 | Number of fatal Accidents in 2011 | Number of fatal Accidents in 2012 |
|---------|---|-----------------------------------|-----------------------------------|-----------------------------------|
| 1. | Andhra Pradesh | | 01 | |
| 2. | Assam | 01 | 01 | 01 |
| 3. | Bihar | | 02 | 01 |
| 4. | Gujarat | 10 | 10 | 03 |
| 5. | Haryana, Punjab, J&K and Himachal Pradesh | 08 | 02 | 00 |
| 6. | Jharkhand | | | |
| 7. | Karnataka | 01 | 10 | |

| | | | |
|-------------------|----|----|----|
| 8. Kerala | 05 | 01 | 02 |
| 9. Madhya Pradesh | 07 | | 04 |
| 10. Orissa | | | |
| 11. Maharashtra | 03 | 01 | 05 |
| 12. Rajasthan | 02 | 04 | |
| 13. Tamil Nadu | 04 | | |
| 14. Uttar Pradesh | 02 | 02 | 01 |
| 15. West Bengal | 01 | | 03 |
| 16. Delhi | 07 | | |
| Total | 45 | 36 | 24 |

Details of the State sphere are not maintained at the Central level.